

(d) how many employees have been punished, zone-wise and category-wise;

(c) the loss sustained by the Railways; zone-wise; and

(f) the compensation the Railways had to pay, zone-wise?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) to (f). A statement is laid on the Table. [See Appendix III, annexure No. 14].

#### Crop Competitions in 1960-61

**1562. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any crop competitions were held for the principal food and cash crops in the 1960-61 season; and

(b) what was the yield recorded in the various States per acre?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) The results of the crop competitions are reported by the States after the close of the season. As the 1960-61 agricultural season is not yet over, the information is not yet available.

#### Drug for T.B.

**1563. Shri Nanjappan:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a useful drug was found out by the former Medical Superintendent of the King George Edward VII Sanatorium at Bhowali, U.P. for the treatment of Pulmonary tuberculosis; and

(b) if so, the results of clinical trials?

**The Minister of Health (Shri Kar-markar):** (a) and (b). The former Medical Superintendent of the Sanatorium used a drug on about 25 cases for three months. The drug, the name of which has not been disclosed, did not show any anti-tuberculosis effect.

#### Major and Medium Irrigation Projects in Maharashtra

**1564. Shri Pangarkar:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of major and meidūm irrigation schemes completed during the Second Five Year Plan period so far in Maharashtra State; and

(b) the places of their location?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The following 7 medium irrigation schemes have been completed in the Second Five Year Plan so far in Maharashtra:—

- (1) Bendsura Project—Bhir Distt.
- (2) Khasāpur Project—Osmanabad Distt.
- (3) Bandhara on Urmodi River—Satara Distt.
- (4) Ranand Tank—Satara Distt.
- (5) Pushpavati Bandhara—Poona Distt.
- (6) Kamli Project—Bhir Distt.
- (7) Talwar Project—Bhir Distt.

#### Water Rates

**1565. Shri Pangarkar:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1367 on the 6th December, 1960 and state how far the question of refixation of water rates has further progressed?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** A statement showing further progress in this regard is laid on the Table. [See Appendix III, annexure No. 15].

#### Suspension of Strikers on C. Railway

**1566. Shri Pangarkar:** Will the Minister of Railways be pleased to state how many employees have lost services and how many employees are still under suspension for participation in the last strike, category-wise, in

Secunderabad Division of Central Railway?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** A statement is laid on the Table. [See Appendix III, annexure No. 16].

#### Demurrage Charges

**1567. Shri Pangarkar:** Will the Minister of Railways be pleased to state:

(a) the total amount of demurrage charges collected during the year 1960; and

(b) how does it compare with the year 1959?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Separate statistics are not maintained for demurrage collected by the Railways. However, the combined figures of demurrage and wharfage charges collected during the financial years 1958-59 and 1959-60 compare as under:—

1958-59	Rs. 4,36,02,752
1959-60	Rs. 5,08,87,462

#### Leprosy in Rajasthan

**1568. Shri Karni Singhji:** Will the Minister of Health be pleased to state:

(a) the amount of financial aid given year-wise, by the Central Government to the Rajasthan State for prevention and cure of leprosy during the years 1957-58, 1958-59 and 1959-60; and

(b) the number of centres, homes, or/and clinics opened during the period in the various parts of Rajasthan?

**The Minister of Health (Shri Karmarkar):** (a) and (b). The necessary information is being collected and will be laid on the Table of the Lok Sabha in due course.

#### Unpaid Money Orders and Insured Parcels in Orissa Circle

**1569. Shri Kumbhar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a large number of Money Orders and Insured Parcels are lying (unpaid) and pending in the Orissa Circle;

(b) if so, the amount unpaid and the nature of such cases pending at the end of February, 1961 in various Postal Divisions of the Circle; and

(c) the reasons therefor?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

#### Circuit Houses for Tourists

**1570. Shri N. M. Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have got any proposal to open new Circuit Houses for Tourists; and

(b) if so, the details thereof?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). The Tourist Development Council at its first meeting held at Srinagar in 1958, *inter alia* recommended that the Rest Houses and Circuit Houses owned by the State Governments near important tourist centres should be thrown open to tourists and the allotment of the accommodation made on the principle of "first come—first served", in the whole of the Rest House and if this be not possible, a part of the Rest Houses may be reserved for tourists. The above recommendation was brought to the notice of the Governments of Kerala, Madhya Pradesh, Madras, Maharashtra, Mysore, Orissa, Punjab and Rajasthan, and the Himachal Pradesh Administration, in whose territories the Circuit Houses so selected were situated, and they were requested to throw open to tourists a few of these Circuit/Guest Houses etc. which were situated near important places of tourist interest.

2. The State Governments of Madras and Kerala and the Himachal Pradesh